

Clauses 2 to 6 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY CHAIRMAN: Now, Shrimati Nirmala Sitharaman to move that the Bill be returned.

SHRIMATI NIRMALA SITHARAMAN: Sir, I move:
That the Bill be returned.

The question was put and the motion was adopted.

ANNOUNCEMENT BY THE CHAIR

MR. DEPUTY CHAIRMAN: Hon. Members, today, there are 28 permitted Special Mentions. As all the Members concerned are not present, I suggest that the Special Mentions of those hon. Members who are present may be deemed to have been laid on the Table of the House. Do we have the consent of the House?

SOME HON. MEMBERS: Yes, Sir.

MR. DEPUTY CHAIRMAN: Thank you. The approved text of the permitted Special Mention of the hon. Members who are present now shall be treated as laid on the Table as per the consent of the House. I will just read out the names.

SPECIAL MENTIONS*

Concern over damage caused by Elephants

SHRI KAMAKHYA PRASAD TASA (Assam): Sir, elephant depredation, referring to the damages caused by elephants, poses a significant challenge, especially in regions

* Laid on the Table.